

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex, Lodhi Road, New Delhi – 110003.

Dated: 5th March, 2021

NOTICE (NO. 068 / 2021)

His Lordship Hon'ble the Acting Chairperson, National Company Law Appellate Tribunal (NCLAT) has been pleased to pass the following orders: -

"Whereas I would be proceeding on leave w.e.f. 8th March, 2021 to 10th March, 2021, it is directed that in my absence all urgent mentioning shall be done before Shri Justice A.I.S. Cheema, Member (Judicial)."

By the Order of Hon'ble Acting Chairperson

(Peeush Pandey) Registrar, NCLAT